

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 449 of 2020

IN THE MATTER OF:

Punjab National Bank

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Ankur Mittal and Meera Murali, Advocates.

**For Respondents: Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator for R-1.
Mr. Jayant Mehta, Mr. Ashish Choudhury, Mr. Shwetank Nigam and Mr. Surya Kapoor, Advocates for R-2.
Mr. Aaryan Sharma, and Mr. Saurabh Kalia, Advocates for R-4.**

With

Company Appeal (AT) (Insolvency) No. 504 of 2020

IN THE MATTER OF:

Haldiram Incorporation Pvt. Ltd.

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Krishnendu Datta, Sr. Advocate with Mr. Abhay Gupta, Advocate.

**For Respondents: Mr. Anuj Singh and Mr. Anand Verma, Advocates with Mr. Bijay Murmuria, Liquidator for R-1.
Mr. Jayant Mehta, Mr. Ashish Choudhury, Mr. Shwetank Nigam and Mr. Surya Kapoor, Advocates for R-2.
Mr. Ankur Mittal and Meera Murali, Advocates for R-3.**

With

Company Appeal (AT) (Insolvency) No. 746 of 2020

IN THE MATTER OF:

Arun Kumar Gupta

...Appellant

Versus

Amrit Hatcheries Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Arik Banerjee and Mr. Abhishek Parmar,
Advocates with Mr. Aurn Kumar Gupta, RP.**

**For Respondents: Mr. Anuj Singh, Advocate with Mr. Bijay Murmuria,
Liquidator for R-1.**

ORDER
(Through Virtual Mode)

17.09.2020: Pleadings are not complete in all the appeals. In company Appeal (AT) (Ins) No. 504 of 2020, it is pointed out by Shri Krishnendu Datta, learned counsel for the Appellant that Appellant does not want to file the rejoinder.

Pleadings may be completed within two weeks positively, failing which right to file the same shall stand closed without reference to the Bench.

Learned counsels for the parties may file their short written submission, not exceeding three pages, whoever not filed, within the aforesaid time.

List these matters for hearing on **12th October, 2020 at 2:00 PM.**

Interim directions to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc